- Priority Sector Lending to Minorities has increased from Rs. 816.66 crore in 2007-08 to Rs. 1779.24 crore in 2011-12 (up to December, 2011).
- Rs. 4.40 crore released for upgradation of ITIs into Centre of Excellence in districts having substantial Minority population.
- Loan and Micro-finance amounting to Rs. 1.6 crore were disbursed to 665 beneficiaries by National Minorities Development and Finance Corporation.
- Under Multi-sectoral Development Programme, 08 ITIs, 02 polytechnics and 13 hostels with the financial assistance of Rs. 52.96 crore have been sanctioned.

(iii) Health

- 1326 Anganwadi Centers operationalised in CD Blocks having substantial minority population.
- Under Multi-sectoral Development Programme, 120 Primary Health Centres and 117 Health Sub-Centres with the financial assistance of Rs. 48.06 crore have been sanctioned.

As these schemes will continue during 2012-13, their benefits would continue to flow to the minorities in Jharkhand.

Utilisation of funds

4902. SHRI PIYUSH GOYAL: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that Government has not been able to utilise the funds that were allocated during 2011-12;

(b) if so, the details thereof and the reasons therefor;

(c) whether there is a lack of proposals and fresh ideas with Government to benefit the minorities; and

(d) if so, the details of new schemes and programmes introduced during the last year, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA): (a) to (c) During the financial year 2011-12, the Plan budgetary allocation of the Ministry of Minority Affairs was Rs. 2850 crore and the

expenditure was Rs. 2292.27 crore. The remaining amount could not be utilized because of the following reasons:-

- (i) Non-receipt of complete and adequate proposals form the Stats/Union Territories under Multi-sectoral Development Programme,
- (ii) Non-submission of Utilization Certificates of amounts released earlier by the Ministry,
- (iii) Insufficient proposals form States/Union Territories especially North-Eastern States under Scholarship Schemes;
- (iv) The Scheme for Leadership Development of Minority Women Programme which was revised in 2011-12 could not be implemented because when the implementation procedure was finalized in December 2011, the Model Code of Conduct for State Election came into force.
- (d) No new scheme/programme was introduced during the year 2011-12.

Manpower for renewable energy sector

4903. SHRI JESUDASU SEELAM: Will the. Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of skilled and trained manpower available in the country for the renewable energy sector, especially in southern States like Andhra Pradesh;

(b) whether the production in renewable energy sector is affected due to the shortage of necessary manpower; and

(c) whether universities and colleges in the country are offering courses on renewable energy and if so, how far its contribution is useful to the renewable energy sector?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) Ministry does not collect data of trained manpower available in different States. However, Ministry supports short term training programmes for renewable energy technologies within the provisions of different programmes of the Ministry to cater to the requirement of trained manpower in the States.

(b) No Sir.

(c) Renewable Energy is taught as an elective subject as part of B.Tech/BE courses in many engineering colleges and technological institutions. In addition, courses on Energy Studies/Energy Management/Energy and Environment/Renewable Energy are run in many IITs, NITs and other engineering colleges at Masters Level, in which renewable energy is taught as main subject. Renewable energy related